

ITEM NO.25

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1315/2025

SANJAY SINGH

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

Date : 28-10-2025 This appeal was called on for hearing today.

For Appellant(s) :

**Mr. Mohd. Sharyab Ali, Adv.
Ms. Shehla Chaudhary, Adv.
Mr. Md. Anas Chaudhary, Adv.
Ms. Alia Bano Zaidi, Adv.
Mr. Ansar Ahmad Chaudhary, AOR**

For Respondent(s) :

**Mr. Shaurya Sahay, AOR
Ms. Palak Mathur, Adv.
Mr. Ajay Kumar Prajapati, Adv.
Ms. Aarushi Singh, Adv.**

**UPON hearing the counsel the Court made the following
O R D E R**

Sole respondent has already filed reply.

Scanned soft copies of High Court as well as Trial Court records have been received. Let the soft copies of the same be provided to Ld. Counsels for both the parties in light of Circular F.No.01/Judl./2025, dt 10.01.2025.

Registry to process the matter for listing before the Hon'ble Court as per rules.

**SUJATA SINGH
Registrar**

HJ